

red Question No 973 on the 5th December, 1958 and state the further progress made towards the establishment of all India Educational Service?

The Minister of Home Affairs (Shri G. B. Pant): In view of the general attitude of the States, it does not seem necessary to pursue the matter further

Categorisation of L.I.C. Employees

*184. **Shri Tangamani:** Will the Minister of Finance be pleased to refer to the reply given to Starred Question No 1408 on the 19th September, 1958 and lay a statement on the Table showing

(a) the recommendations of the Zonal Committees formed under the Life Insurance Corporation to categorise the employees,

(b) the decision taken by the Life Insurance Corporation on the recommendations, and

(c) if no decision has been taken, the reasons for the delay?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): (a) A statement showing the number of Field Officers, zone-wise, whose cases were considered by the Zonal Committees is laid on the Table of the House [See Appendix I annexure No 40]

(b) The Corporation has accepted the recommendations

(c) Does not arise

Oil Potential

185. **Shri Ajit Singh Sarhadi.** Will the Minister of Steel, Mines and Fuel be pleased to state

(a) what has been the report of West German experts who had toured the various parts of India to study the country's oil potential,

(b) the decisions of Government thereon; and

(c) whether any help is being taken from the West German Government in the matter?

The Minister for Mines and Oil (Shri K. D. Malaviya): (a) The reports in question have assessed, in general, the potentialities of different areas of the country and recommended preferential exploration in order of their importance

(b) The Government is in general agreement with the findings of the team and their recommendations have been taken into consideration in framing oil exploration programme of the Oil and Natural Gas Commission

(c) No, Sir

Indian Soldiers in U.N. Emergency Forces

{ **Shri Kadiyan:**
*186. { **Shri Narayanankutty Menon:**

Will the Minister of Defence be pleased to state

(a) the rate of overseas allowances paid to Indian soldiers serving in the U.N. Emergency Forces in Gaza strip, and

(b) how do these allowances compare with those given by other Governments, e.g., Brazil whose forces are also in Gaza with the U.N. Emergency Forces?

The Minister of Defence (Shri Krishna Menon): (a) A statement is laid on the Table of the Sabha [See Appendix I, annexure No 41]

(b) The pay and allowances of Indian Armed Forces Personnel at home or abroad are not regulated by the terms laid down by foreign Governments in respect of their Armed Forces